

Use of Container Service in Shipplug Industry

1491. SHRI K. MOHANAN;
SHRI NIRMAL CHATTERJEE:

Will the Minister of COMMERCE be pleased to state the reasons for which Government are allowing the managements in the shipping industry to use the facility of container service and other job-killing devices when the country is facing acute unemployment problem?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Containerisation primarily aims at faster, more secure and damage free transportation and handling of cargo. Shipping being an international industry adequate containerisation of the fleet is necessary in order to enable Indian Shipping to compete; or atleast secure a reasonable share in the country's export/import trade as also cross trades. Otherwise, the trading opportunity for ships will be reduced which will also have an impact on the employment opportunity at ports and on ships, in this context it has also been decided to introduce container technology in some of the major ports in the country in order to handle container ships and containerised cargo. It will not be correct to say that there is any loss of employment opportunities as a result of introduction of containerisation and other modern technologies in the port and shipping industries.

Construction of Airport at Salem and Tuticorin

1492. SHRI T. THANGABALU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there are any plans under Government's consideration at present to construct airports in the cities of Salem and Tuticorin in Tamil Nadu;

(b) if so, whether any budget has been allocated for the purpose; and

(c) by when these projects are to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) The Department of Civil Aviation have no plan to construct airports at Salem and Tuticorin during the 6th Plan period.

(b) and (c) Do not arise.

Industrial DA formula for the Employees of Public Undertakings

1493. SHRI ARABINDA GHOSH: Will the Minister of FINANCE be pleased to state;

(a) whether Government have received any proposal for the revision of Pay Scale and for switching over to Industrial D.A. formula for the employees of public undertakings; if so, what are the details thereof; and

(b) whether any informal agreement have been reached regarding switch over to Industrial D.A. pattern between the managements and unions of the various public sector undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA): (a) Proposals for switch over to Industrial DA formula were received from the Tea Trading Corporation of India Ltd., Manganese Ores (India) Ltd., and Hindustan Paper Corporation Ltd. and they have been approved by the Government. Each public sector undertaking has a certain existing pay structure and fringe benefits which is taken into account while approving the switch over to Industrial DA and related Scales of Pay. As such it would not be feasible to indicate any general pattern of details.

(b) Negotiations for the adoption of Industrial DA Formula and related Scales of Pay are in progress in a few enterprises.

Report of the Jute Commissioner on Nationalisation of Jute Industry

1494. SHRI ARABINDA GHOSH: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 1962 given in the Rajya Sabha on the 9th August, 1983 regarding nationalisation of jute industry and state;